

MR. SPEAKER: Every member says something important.

SHRI SATYASADHAN CHAKRABORTY: I have learnt a lesson and you are very kind enough to teach us. The Speaker's Chair should be respected and we always abide by your ruling. This morning, Mr. Stephen openly violated your ruling.

MR. SPEAKER: No, not yet. I will look to that.

(Interruptions)

SHRI SATYASADHAN CHAKRABORTY: This cannot be tolerated. (Interruptions) Will you allow me to speak? If I do something, will you allow me to do?

MR. SPEAKER: I will not allow you neither I will allow Mr. Stephen to go unchecked.

(Interruptions)

MR. SPEAKER: Rao Birendra Singh.

(Interruptions)

SHRI RASHEED MASOOD—rose.

MR. SPEAKER: What do you want?

श्री रशीद मसूद (सहारनपुर) : जो शोर करते हैं उनको आप मौका दे देते हैं। मैं चुप बैठ गया और मुझे नहीं दिया जा रहा है। प्रिवलेज का सवाल जो फेलीरो साहब ने उठाया है मैं उसके बारे में इतना ही कहना चाहता हूँ कि जो सीनेट मैटर्ब हैं उनके बारे में इनफर्मेशन नहीं दी जानी चाहिए और मैं इससे मुत्तफिक हूँ। मेरा आबजैक्शन यह है कि होम मिनिस्टर कांग्रेस आई के मैम्बर्ब को ही नहीं बल्कि जो भी मैम्बर इनफर्मेशन मांगे उसको दी जानी चाहिए।

MR. SPEAKER: That has been disposed of. You had not heard me.

(Interruptions)

MR. SPEAKER: Why don't you listen to me? Why did you not keep your ears open? If you had done it, then you would have listened to me. I have done it.

श्री राजनाथ सोनकर शास्त्री (संदपुर) :  
मैंने एक एडजर्नमेंट मोशन दिया था। उसका क्या हुआ है? आज देश के सारे अखबारों में यह फोटो छपी है और मोटे मोटे हैडिंग में यह चीज आई है।

MR. SPEAKER: No, no, I have already allowed it under 377. I would not listen.

श्री राजनाथ सोनकर शास्त्री : मेरी बात सुन लीजिए।

MR. SPEAKER: Rao Birendra Singh.

(Interruptions)

श्री राजनाथ सोनकर शास्त्री : उसको क्यों खारिज कर दिया गया है ?

अध्यक्ष महोदय : खारिज नहीं किया है, 377 में एलाऊ किया है।

(Interruptions).

MR. SPEAKER: I have already allowed it. Please sit down. Don't record.

(Interruptions)\*\*

12.18 hrs

#### PAPERS LAID ON THE TABLE

RICE-MILLING INDUSTRY (REGULATION AND LICENSING) AUDIT RULES, 1980

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): On behalf of Rao Birendra Singh. I beg to lay on the Table a copy of the Rice-Milling Industry (Regulation and Li-

\*\*Not recorded.

censing) Amendment Rules, 1980 (Hindi and English versions) published in Notification No. G.S.R. 732(E) in Gazette of India dated the 31st December, 1980, under sub-section (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958 [Placed in Library. See No. LT-1987\$81]

INSURANCE CLAIMS BOARD (AMDT.)  
RULES, 1981.

THE MINISTER OF STATE IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI BHAGWAT JHA AZAD): I beg to lay on the Table a copy of the Insurance Claims Board (Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 193 in Gazette of India dated the 14th February, 1981, issued under section 57 of the Displaced Persons (Debt Adjustment) Act, 1951. [Placed in Library. See No. LT-1988/81].

ANNUAL REPORT AND REVIEW OF INDIAN INSTITUTE OF MASS COMMUNICATION, NEW DELHI FOR 1979-80 WITH STATEMENT FOR DELAY AND ANNUAL REPORT OF REGISTRAR OF NEWSPAPERS FOR INDIA ON 'PRESS IN INDIA, 1979'

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUM-  
UDBEN M. JOSHI): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Mass Communications. New Delhi for the year 1979-80.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1989/81].

(3) A copy of the Annual Report (Part I) (Hindi and English versions) of the Registrar of Newspapers for India on 'Press in India 1979.' [Placed in Library. See No. LT-1990/81].

MR. SPEAKER: What do you want?  
(Interruptions)

MR. SPEAKER: Nothing doing; no, no.

(Interruptions)

MR. SPEAKER: Please sit down. Nothing will go on record without my permission.

(Interruptions)\*\*

12.20 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTEENTH REPORT

SHRI G. LAKSHMANAN (Madras North): I beg to present the Sixteenth Report of the Committee on Private Members' Bills and Resolutions.

12.20 1/2 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

INCREASING INCIDENCE OF ROBBERIES AND DACOITIES IN DELHI.

श्री नवल किशोर शर्मा (दौसा) :  
अध्यक्ष जी, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर गृह मंत्री जी का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :

“दिल्ली संघ राज्य क्षेत्र में लूटपाट और डकैती की बढ़ती हुई घटनायें।”